

**IN THE COURT OF HHJ SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF C.R NO.58
BOARD OF C.R. No. 58
DATED 27.08.2020**

SR. NO	CASE NO.	PARTIES NAME	STAGE
1	SC 503/14	The State R.C. F. Police Station Vs Shankaribai Jumesh Rathod and 2 Ors.	Accused Statement u/s 313 of CrPC
2	SC 339/18	STATE GOVERNMENT Agripada Police Station Vs Noor Mohd. Jahangir Mansoori	Say and Hearing on Exh.8
3	SC 757/16	DHARAVI POLICE STATION. Vs MAHIPAL BASAPPA SHIVANAND AND ORS.02	Say and Hearing on BA Exh.36
4	SC 115/18 (Email Application)	The State of Ghatkoper Police Station Vs Ahmed Raza Sajid Shaikh @ Shahrukh and 1 Accud. and Anr	Say and hearing
5	RA 501/20	The State of Maharashtra through Wadala Police Station, Mumbai Vs Gagan Vinod Paul	Appearance